F.No. 3/15015/30/2011.- In the notification of the Food Safety and Standards Authority of India, published in the Gazette of India, at pages 1-118 of Food Safety and Standards (Licensing and Registration) Regulations, 2011, Extraordinary, Part III, Section 4, vide notification number 2-15015/30/2010, dated the 1st August, 2011,-

(1) Page 66, line 30, for “Part II” read “Part I of Schedule 4”.
(2) Page 67, line 27, for “Annexure 2” read “Annexure 3”.
(3) Page 115, line 25 for “5°C” read “5°C”.
(4) Page 116,-
   (a) line 6, for “handlesr” read “handler”.
   (b) line 11, for “600C” read “60°C”.
   (c) line 12, for “50C” read “5°C”.
   (d) line 28, for “-18°C” read “-18°C”

(5) Page 117,-
   (a) line 15 for “50C” read “5°C”.
   (b) line 20, for “750C” read “75°C”.
   (c) line 21, for “65 0C” read “65°C”.
   (d) line 21, for “70 0C” read “70°C”.
   (e) line 38, for “740C” read “74°C”.

[V.N Gaur]
Chief Executive Officer